

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.210/00349/2015
with MA No.210/518/2015

Date of Decision: 07th June, 2019

CORAM : DR. BHAGWAN SAHAI, MEMBER (A)
R.N. SINGH, MEMBER (J)

1. Sudip Chanda (Per No.211039)
Machinist (SK), C2/51, Ammunition Factory,
Khadki, Pune 411 003.
Residing at: 90/10 Type II, Range Hills,
Khadki, Pune 411 020.
2. Amit Sarkar (Per No.211005)
Machinist (SK), F4/596, Ammunition Factory,
Khadki, Pune 411 003.
Residing at : 39/7 D-Type, Range Hills,
Khadki, Pune 411 020.
3. Bipul Gain (Per No.211006)
Machinist (SK), F4/597, Ammunition Factory,
Khadki, Pune 411 003.
Residing at : 88/7, Type II, Range Hills,
Khadki, Pune 411 020.
4. Goutam Das (Per No.211004)
Fitter (SK), F4/595, Ammunition Factory,
Khadki, Pune 411 003
Residing at : 61/22 Type I, Range Hills,
Khadki, Pune 411 020.
5. Prasanta Maity (Per No.210505)
Machinist (SK), L1/208, Ammunition Factory,
Khadki, Pune 411 003.
Residing at:58/1 Type I, Range Hills,
Khadki, Pune 411 020.
6. Avijit Saha (Per No.211002)
Fitter (SK), F4/593, Ammunition Factory,
Khadki, Pune 411 003.
Residing at : 78/7 Type II, Range Hills,
Khadki, Pune 411 020.
7. Arbind Kumar Gupta (Per. No.211070)

Machinist (SK), RSAA/279, Ammunition Factory,
Khadki, Pune 411 003
Residing at : 10/11 A-Type, Range Hills,
Khadki, Pune 411 020.

8. Nabin Lodh (Per No.210531)
DBW (SK), SER/52, Ammunition Factory,
Khadki, Pune 411 003.
Residing at : 2/3 A-Type, Range Hills,
Khadki, Pune 411 020.
9. Pritam Nag (Per No.210532)
DBW (SK), SER/53, Ammunition Factory,
Khadki, Pune 411 003.
Residing at : Akansha A-13, Bhau Patil Road,
Bopodi, Pune 411 020.
10. Surva Bala (Per No.210539)
Examiner (SK), QAMAT/22, Ammunition Factory,
Khadki, Pune 411 003.
Residing at : 2/9, Type I, Range Hills,
Khadki, Pune 411 020.
11. Joydeep Aich (Per No.210475),
Machinist (SK), SER/02, Ammunition Factory,
Khadki, Pune 411 003.
Residing at: 19/6 Type I, Range Hills,
Khadki, Pune 411 020.
12. Debpratim Ray (Per No.211011)
Machinist (SK), F4/601, Ammunition Factory,
Khadki, Pune 411 003.
Residing at : 11/19 Type I, Range Hills,
Khadki, Pune 411 020.

.. *Applicants*

(By Advocate Shri P.J.Prasadrao)

VERSUS

1. The Union of India,
Through : The Secretary,
Ministry of Defence,
Dept. of Defence Production,
South Block, New Delhi 110 011.
2. The Chairman,
Ordnance Factory Board,
10-A, S.K.Bose Road, Kolkata 700 001.

3. The General Manager,
Gun & Shell Factory, Cossipore,
Kolkata 700 002.

4. The General Manager,
Ammunition Factory,
Khadki, Pne 411 003.

... *Respondents*

*(By Advocate Sampanna Walvalkar proxy counsel
for Shri R.R.Shetty and Shri P.Khosla)*

ORDER (Oral)

Per : Shri R.N. Singh, Member (J)

After arguing for sometime, the learned counsel for the applicant Shri P.J.Prasadrao seeks permission to withdraw the present OA with liberty to file better OA in accordance with law.

2. In view of the above, the OA is dismissed as withdrawn with liberty to the applicant to file a better OA in accordance with law.

3. **MA No. 518/2015** seeking condonation of delay in filing of the OA also stands dismissed as withdrawn.

(R.N. Singh)
Member (Judicial)

*kmg**

(Dr. Bhagwan Sahai)
Member (Administrative)

*SD
26/19*

